

GOVERNMENT OF INDIA  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA

UNSTARRED QUESTION NO. 109  
TO BE ANSWERED ON 11.12.2018

Swavlamban Health Insurance Scheme

109. SHRI ANTO ANTONY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is implementing any scheme called Swavlamban health insurance for the persons with disabilities;
- (b) if so, the details and salient features thereof;
- (c) whether the Government has any data regarding the number of subscribers, amount collected on account of premium and the insurance amount distributed under the Swavlamban Scheme;
- (d) if so, the details thereof, State and category-wise;
- (e) whether the Government has recently scrapped the Swavlamban Scheme;
- (f) if so, the details thereof and the reasons therefor; and
- (g) whether the Government has received any complaint in this regard, if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) Swavlamban Health Insurance Scheme was implemented as a pilot scheme under the erstwhile Trust Fund for Empowerment of Persons with Disabilities in the year 2015-16. The scheme envisaged insurance cover of Rs 2 Lakhs per year for the family of the persons with disabilities (PwDs) comprising four persons including the beneficiary PwD. The scheme was implemented through the New India Assurance Company Limited. An amount of Rs. 3100+ taxes as applicable was to be paid towards annual premium for the insurance per beneficiary. Only ten per cent of the premium amount was to be collected by the implementing agencies from the beneficiaries.

(c) & (d) Under the above scheme, 46,758 families with PwD members were enrolled in 21 States/UTs for which an amount of Rs. 15 crore was released to the New India Assurance Company Limited towards 90 % contribution from the erstwhile Trust Fund for Empowerment of Persons with Disabilities. State wise list of beneficiaries enrolled under the scheme till July, 2017 is at Annexure.

(e) & (f) Government has scrapped the Swavlamban Health Insurance Scheme because Government of India has launched Ayushman Bharat – National Health Protection Mission which also covers persons with disabilities.

(g) Representations were received in the Ministry. However, in view of position mentioned above, the Ministry decided not to revive the scheme.

Annexure

Annexure as referred to in reply to part (d) of Lok Sabha Question No. 109 for answer on 11/12/2018 regarding Swavalamban Health Insurance Scheme raised by Shri Anto Antony

S. No.	State	Enrolments Till July 2017
1.	Kerala	4721
2.	Delhi	2547
3.	Haryana	2198
4.	Maharashtra	2997
5.	Chandigarh	60
6.	Uttar Pradesh	1060
7.	West Bengal	14
8.	MP	5928
9.	Gujarat	440
10.	Andhra Pradesh	772
11.	Uttrakhand	176
12.	Bihar	63
13.	Rajasthan	474
14.	Punjab	11
15.	Karnataka	4630
16.	Mizoram	24
17.	Tamil Nadu.	5166
18.	Odisha	6337
19.	Himachal Pradesh	5293
20.	Jharkhand	3331
21.	Telangana	516
<b>Total</b>		<b>46758</b>